

National Company Law Tribunal

Allahabad Bench

CP NO. 19/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Ganpati Infrastructure Development Ltd with  
MIS GIPL Buildtech Pvt Ltd  
SECTION OF THE COMPANIES ACT: U/S 391/394

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	Sh.
2.				

CP NO.19/2017

Sh. Shahid Kazmi, Advocate for the petitioner company. He files an affidavit on behalf of the Director of the Company by furnishing undertaking for making compliances in response to the observation of the RD made in his affidavit. The same is taken on record. A copy thereof be served to the office of OL.

The matter be listed for argument on 30<sup>th</sup> August, 2017.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated: 23.08.2017

Typed by:  
Kavya Prakash